

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.654 of 2000

Jabalpur, this the 20th day of January, 2003.

Hon'ble Mr. Justice N.N. Singh- Vice Chairman
Hon'ble Mr. Sarveshwar Jha- Member (Admnv.)

R.C.Ahiwar, S.S.O (Estate)
Security Office, Telecom, Factory,
Richhai, Jabalpur, H.No. EWS/3,
New Anand Nagar Colony, Adhartal,
Jabalpur.

-APPLICANT

(By Advocate- Mr.M.R.Chandra)

Versus

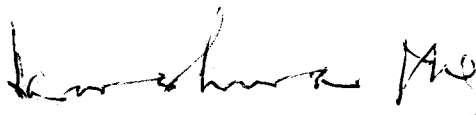
1. The Union of India through
Secretarial Deptt. of Telecom,
Sanchar Bhawan, New Delhi.
2. The Chief General Manager,
Telecom Factory, Richhai
Distt: P.O. Jabalpur.
3. The Advisor (Human Recourses Development)
Deptt: of Telecommunication,
Ministry of Communication,
Government of India, New Delhi.
4. Manager, Telecom Factory,
Richhai, Jabalpur.

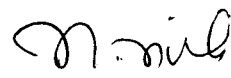
-RESPONDENTS

(By Advocate- Mr.P.Shankaran)

O R D E R (Oral)

M.A.No.34 of 2003 filed on behalf of the applicant seeking permission to withdraw this O.A. was moved, considered and allowed. This O.A. is dismissed as withdrawn.


(Sarveshwar Jha)
Member (Admnv.)


(N.N.Singh)
Vice Chairman

पृष्ठान्न सं ओ/न्या.....जबलपुर, दि.....
पतिलिपि अद्योतित:-

- (1) सचिव, उच्च न्यायालय बार एसोसिएशन, जबलपुर
(2) ~~जावेद अली/दीवानी/कु.~~.....के काउंसल
(3) ~~प्रियंका श्री/दीवानी/कु.~~.....के काउंसल
(4) जयपाल, के प्रभा, जबलपुर न्यायाधीश
सूचना एवं आवरणक कार्यवाही हेतु

m R chandra, pcc
p. Shankaran, pcc

Shankaran
उप निदेश
20/1/03

Issued
on 20.1.03
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